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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

CCP No.408 of 1993 in

O.A. No.144 of 1988

New Delhi this the 17th day of December, 1993

Mr. Justice S.K. Dhaon, Vice-Chairman
Mr. B.N. Dhoundiyal, Member(A)

Shri Ram Kishan Dalal,
R/o Village & Post Office Rawta,
New Delhi.

...Petitioner

By Advocate Shri A. Kalia

Versus

1. Shri Anurag Goel,
Secretary,
Min. of Home Affairs,
FP-II North Block,
New Delhi.
2. Shri Prakash Singh,
The Director General(Pers.),
BSF 10th Block,
C.G.O. Complex, Iodhi Road,
New Delhi. ...Respondents

By Advocate Shri P.P. Khurana

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Vice-Chairman

Learned counsel for the petitioner states that the directions given by this Tribunal have now been complied with. He, therefore, does not press this CCP. This CCP is dismissed as not pressed. Notices issued to the respondents are discharged.

B.N. Dhoundiyal
(B.N. DHOUNDIYAL)
MEMBER (A)
17.12.1993

S.K. Dhaon
(S.K. DHAON)
VICE CHAIRMAN
17.12.1993

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